

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/71/CAA/2017
NAME OF THE TRANSFEROR : MAGIC WOODS EXPORTS PVT LTD
NAME OF THE TRANSFEROR : MODULAR KITCHEN.COM PVT LTD
NAME OF THE TRANSFEREE : INDYCA SOLUTIONS I PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan
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ORDER

Counsel for Petitioner present. He has filed an affidavit with the main petition as proof of service and publication of notice. The reports of the Official Liquidator and R.D. are not received. Matter is posted for hearing. At this stage, the representative for the Official Liquidator prayed two weeks' time for submission of report. At request, time is granted. The Petitioner is also directed to make efforts to secure the report of the Auditor on the next date of hearing. Matter is posted for hearing. Put up on **18.08.2017** at **10.30 A.M.**

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)